

Annexure-3

Name of the corporate debtor: SRS KNOWLEDGE & TECHNOLOGIES PRIVATE LIMITED ; Date of commencement of CIRP: 23.12.2022; List of creditors as on: 18.01.2023

In accordance with Section 25(2) (e) , IBC ,2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed (₹)	Amount of claim admitted (₹)	Nature of claim	Amount covered by security interest (₹)	Amount covered by guarantee (₹)	Whether related party?	% voting share in CoC						
						-	-	-	-	-	-	-	-	-	-
				-		-		-		-	-	-	-	-	-

